Statements

Late arrival of North-East Express during last one year month-wise and destination-wise

Month	Number of days of late arrival	
	At At New Delhi Guwahatt	
February 1990	20	04
March- 1990.	21	13
April 1990	24	09
May-1990	26	18
June-1990	26	13
July 1990	20	12
August-1990.	25	15
September- 1990	26	14
October—1990.	28	23
November—1990	27	19
December- 1990	27	1°
January 1991.	28	11

Development of tourist sports in Arunachal Pradesh

- 1111. SHRI NYODEK YONGG/M: Will the Minister of TOURISM be pleased *to* state:
- (a) whether Central Government propose to develop Towang, Bomdila, Ziro, Yirgkorg, Namdapha wild life sanctuary and Porsuram Kund in Arunachal Pradesh as tourist spots during the Eighth Plan period to attract more domestic as well as foreign tourists;
- (b) whether any specific proposal has been sent by the State Government to this effect; and

(c) if so, what action Central Government have taken to implement the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH): (a) to (c) The Central Government considers specific proposals submitted by the State Government on the basis of their merits and availability of land. In respect of Arunachal Pradesh the Government of India has sanctioned following projects during the Seventh Plan:

6.00

15.00

Q.	uestions	
	(Rs. in lakhs)	
Name of the Project	Amount, sanctioned	Amount released
1. Construction of cafeteria and other facilities at Ganga Lake	430	200
2. Construction of 20 beds Tourist Lodge and Cultural Complex at	21- 09	7 00

3. Construction of Tourist Complex at Parasram Kund During the 8th Plan, financial assistance of Rs. 7. 35 lakhs has been sanctioned for

purchase of trakking equipment for an

amount of Rs. 3. 50 lakhs has been released.

Suspension of Aronachal Express train

- 1112. SHRI NYODEK YONGGAM: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Arunachal Express train services between Murkongelek and Guwahati have been -suspended;
- (b) if so, what are the reasons therefor; and
- (c) by when its services would stored?

THE MINISTER OF RAILWAyS (SHRI JANESHWAR MISHRA): Yes, Sir,

- (b) Difficult law and order situation in the region and advice of the state Government.
- (c) As and when the State Government gives the clearance.

मध्य प्रदेश में पर्यंटन को बढावा दिया जाना

1113. श्रीमती रतन कुमारी : क्या ापा करेंगे पर्यटन मंत्री यह बताने की कि 1991-92 के दौरान मध्य प्रदेश में केंद्र सरकार की क्या है ?

पर्यटन मंद्रालय (श्रीमतो उषा सिंह) : 1991-92 神 लिए मध्य प्रदेश सरकार से कोई प्रस्ताव प्राप्त महीं हए हैं।

13-80

3919

Transfer policy of the Bureau of Indian Standards

- 1114. SHRI M. PALANIYANDI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether it is a fact that the Bureau of Indian Standards have not beep following an uniform Transfer Policy for its officers working at various stations; if so, the details thereof; and
- (b) the details of the officers who have continuously been posted in Delhi for more than ten years as on December 31, 1990 alongwith the dates since they have been posted at Delhi?

THE MINISTER OF FOOD AND CIVIL **SUPPLIES** (SHRI **RAO** BIRENDRA SINGH): (a) No, Sir.

Details of such officers of the Bureau of Indian Standards are laid on the table of the House. (Statement attached)